

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S AVADH MERCHANTS PRIVATE LIMITED

Operating in real estate

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S Avadh Merchants Private Limited PAN: AACCA5981D CIN: U51109WB1993PTC058278
2.	Address of the registered office	VISHWAKARMA BUILDING, 86C TOPSIA ROAD (SOUTH), KOLKATA, West Bengal, India, 700046
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Village / Mouza – Khariberia and Ganesh Khariberia, J.L. No. 29 & 77, Block – Bishnupur 1, Post & Police Station – Bishnupur, Dist – 24 Parganas (South)
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	As per latest Financial statement for Financial year 2024-2025 Value – Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing – cirp.avadhmerchants@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Will be shared separately with the Applicant after receiving the request through email at cirp.avadhmerchants@gmail.com from Prospective Resolution Applicants.
10.	Last date for receipt of expression of interest	14-07-2025
11.	Date of issue of provisional list of prospective resolution applicants	23-07-2025
12.	Last date for submission of objections to provisional list	28-07-2025
13.	Date of issue of final list of prospective resolution applicants	07-08-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12-08-2025
15.	Last date for submission of resolution plans	11-09-2025
16.	Process email id to submit Expression of Interest	cirp.avadhmerchants@gmail.com



[Signature]

Bishwanath Choudhary
IBBI Reg. No. IBBI/IPA-002/IP-N00597/2018-2019/12042
Resolution Professional (RP)
Avadh Merchants Private Limited (Under CIRP)
AFA Certificate no.: AA2/12042/02/311225/203523
AFA Validity: 31-12-2025

Date: 28.06.2025
Place: Kolkata

SATURDAY, JUNE 28, 2025

28

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S AVADH MERCHANTS PRIVATE LIMITED

Operating in real estate (Under sub-regulation (1) of regulation 36A of the
 Insolvency and Bankruptcy Board of India (Insolvency Resolution Process
 for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S Avadh Merchants Private Limited PAN: AACCA5981D CIN: U51109WB1993PTC058278
2.	Address of the registered office	VISHWAKARMA BUILDING, 86C TOPSIA ROAD(SOUTH), KOLKATA, West Bengal, India, 700046
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Village / Mouza – Khariberia and Ganesh Khariberia, J.L. No. 29 & 77, Block – Bishnupur 1, Post & Police Station – Bishnupur, Dist – 24 Parganas (South)
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	As per latest Financial statement for Financial year 2024-2025 Value – Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing – cirp.avadhmerchants@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Will be shared separately with the Applicant after receiving the request through email at cirp.avadhmerchants@gmail.com from Prospective Resolution Applicants.
10.	Last date for receipt of expression of interest	14-07-2025
11.	Date of issue of provisional list of prospective resolution applicants	23-07-2025
12.	Last date for submission of objections to provisional list	28-07-2025
13.	Date of issue of final list of prospective resolution applicants	07-08-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12-08-2025
15.	Last date for submission of resolution plans	11-09-2025
16.	Process email id to submit Expression of Interest	cirp.avadhmerchants@gmail.com

Sd/-

Bishwanath Choudhary

IBBI Reg. No. IBBI/PA-002/IP-N00597/2018-2019/12042

Resolution Professional (RP)

Avadh Merchants Private Limited (Under CIRP)

AFA Certificate no.: AA2/12042/02/311225/203523

AFA Validity: 31-12-2025

Date: 28.06.2025

Place: Kolkata

ফর্ম 'জি'

মেসার্স অবধ মার্চেন্টস প্রাইভেট লিমিটেড
এর নিমিত্ত এক্সপ্রেসন অফ ইন্টারেস্টের জন্য আমন্ত্রণ
রিয়েল এস্টেটের কারবারে নিয়োজিত

ইনসলভেন্সি অ্যান্ড ব্যাল্লরপিসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ সাব-রেগুলেশন (১) অধীনে।

দরকারি তথ্যাবলি

১. কর্পোরেট স্বত্বগ্রহীতার নাম, প্যান ও সিআইএন/এলএলপি নম্বর	মেসার্স অবধ মার্চেন্টস প্রাইভেট লিমিটেড প্যান : AACCA5981D CIN: U51109WB1993PTC058278
২. রেজিস্টার্ড অফিসের ঠিকানা	বিশ্বকর্মা বিল্ডিং, ৮-৬সি, তপসিয়া রোড (সান্ডিথ), কলকাতা, পশ্চিমবঙ্গ, ভারত, ৭০০০৪৬
৩. ওয়েবসাইটের ইউআরএল	উপলব্ধ নয়
৪. সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ	গ্রাম/মোজা-খড়িবেড়িয়া এবং গণেশ খড়িবেড়িয়া, জে এল নং ২৯ এবং ৭৭, ব্রহ্ম-বিষ্ণুপুর ১, পোষ্টি ও থানা-বিষ্ণুপুর, জেলা-২৪ পরগনা (দক্ষিণ)
৫. মূল পণ্য/পরিষেবার ক্যাপাসিটি	প্রয়োজ্য নয়
৬. শেষ অর্থবর্ষে বিক্রিত মূল পণ্য/পরিষেবার পরিমাণ এবং অর্থমূল্য	২০২৪-২০২৫ অর্থবর্ষের সর্বশেষ বিক্রিত অনুযায়ী: মূল্য: শূন্য
৭. কর্মী/শ্রমিকের সংখ্যা	শূন্য
৮. সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (তফসিল-সহ), স্বদাতাদের তালিকা যে ইউআরএলে পাওয়া যাবে:	cirp.avadhmerchants@gmail.com আইডি-তে ই-মেল পাঠিয়ে সংগ্রহ করা যেতে পারে।
৯. উক্ত কোডের ২৫(২)(এইচ) ধারায়ীনে রেজোলিউশন আবেদনকারীদের যোগ্যতামান এখানে পাওয়া যাবে	সম্ভাব্য রেজোলিউশন আবেদনকারীর থেকে cirp.avadhmerchants@gmail.com-তে ই-মেল মাধ্যমে অনুরোধ গ্রহণের পর আবেদনকারীর সঙ্গে পৃথকভাবে শেয়ার করা হবে।
১০. এক্সপ্রেসন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ	১৪.০৭.২০২৫
১১. সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রাথমিক তালিকা প্রকাশের তারিখ	২৩.০৭.২০২৫
১২. প্রতিশ্রুতি তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ	২৮.০৭.২০২৫
১৩. সম্ভাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা প্রকাশের তারিখ	০৭.০৮.২০২৫
১৪. সম্ভাব্য রেজোলিউশন আবেদনকারীদের জন্য ইনফরমেশন মোমোরান্ডাম, ইন্ডালুয়েন্স ম্যাট্রিক্স ও রেজোলিউশন প্ল্যানের জন্য অনুরোধ প্রকাশের তারিখ	১২.০৮.২০২৫
১৫. রেজোলিউশন প্ল্যান জমার শেষ তারিখ	১১.০৯.২০২৫
১৬. ইওআই জমার প্রসেস ই-মেল আইডি	cirp.avadhmerchants@gmail.com

স্বাক্ষর-

বিশ্বনাথ চৌধুরী

আইবিবিআই রেজিঃ নম্বর IBBI/IPA-002/IP-N00597/2018-2019/12042

অবধ মার্চেন্টস প্রাইভেট লিমিটেড (সিআইআরপি এর অধীন)-এর

রেজোলিউশন প্রফেশনাল (আরপি)

তারিখ: ২৮.০৬.২০২৫

এএফএ সার্টিফিকেট নম্বর: AA2/12042/02/311225/203523

স্থান: কলকাতা

৩১.১২.২০২৫ অবধি এএফএ বৈধ